

4

received will be balloted on Friday, the 2nd February, 2024 soon after 0900 hours.

Kind cooperation of Hon'ble members is solicited.

No. 7883

Table Office

Display of result of ballot regarding Matters of Urgent Public Importance during 'Zero Hour'

Hon'ble members are informed that the notices on Matters of Urgent Public Importance to be raised during 'Zero Hour' received from 1000 hours of a given day to 0900 hours of the Session day on which the members desire to raise their matters in the House shall be balloted in the Parliamentary Notice Office (P.N.O.), Room No. G37, Ground Floor, Parliament House of India (New Building of Parliament) after 0900 hours on the Session day. The result of ballot shall immediately thereafter, be displayed in P.N.O. and Table Office for information of Members.

A copy of the result of ballot shall also be displayed on the Notice Boards in the Lobby of the Lok Sabha Chamber, Parliament House of India (New Building of Parliament) at 1015 hours on the day on which the members desire to raise their matters in the House.

The result of the ballot shall also be displayed in scrolled format under the 'UPDATES' column of Lok Sabha website immediately after the ballot process is over.

No. 7884

Legislative Branch-I

Notice Period for Tabling Cut Motions and Amendments

Notices of cut motions to the Demands for Grants can be tabled immediately after their presentation.

2. Notices of Amendments to a Bill can be tabled after the introduction of the Bill in Lok Sabha, or after a copy of the Bill, as passed by Rajya Sabha, has been laid on the Table of Lok Sabha.
3. The minimum notice period for tabling cut motions and amendments to Bills, Motions and Resolutions under the Rules of Procedure and Conduct of Business in Lok Sabha is one day.
4. As cut motions and amendments are circulated to members both in English and Hindi simultaneously, the Rules Committee (Fourth Lok Sabha) considered the question of inadequacy of the period of notice for tabling (i) Amendments to Bills, Resolutions and Motions and (ii) Cut Motions. The Committee decided that members might be requested to table such notices at least two days before the day they are to be taken up in the House.

5. The notices of cut motions and amendments tabled upto 15.15 hours on a day are printed and circulated the same day. The notices tabled after 15.15 hours are deemed to have been tabled on the next working day. These notices are printed and circulated on the next working day if the items to which they relate have not already been disposed of in the House.

6. Accordingly, members are requested to table the notices of Cut Motions and amendments to Bills, Motions and Resolutions at least two days before the day the relevant item to which they relate is to be taken up in the House, but in any case not later than 3.15 PM on the previous day.

Kind co-operation of members is solicited.

No. 7885

Parliament Security Service

Security Arrangements in Parliament House Complex

Members are requested to co-operate with the Security Staff on security duty in Parliament House Complex and show their Identity Cards on request.

To strengthen the security arrangements in Parliament House Complex, Door-frame Metal Detectors have been installed at various gates. Visitors accompanying Members of Parliament and former Members of Parliament are requested to pass through the Door-frame Metal Detector and may undergo physical search. The baggage, etc., being carried by them may also be scanned/ searched by the Security Staff.

Kind cooperation of Members is solicited.

No. 7886

Parliament Security Service

Entry regulations into the Central Hall, Samvidhan Sadan

Entry in Central Hall, Samvidhan Sadan is regulated according to Rules and Directions issued by the Hon'ble Speaker from time to time. No person without a valid pass is allowed to gain entry even when accompanied by Hon'ble Members of Parliament. This is an essential requirement in the interest of security of Hon'ble Members of Parliament in particular and PH Complex in general.

Further, it has been decided that the entry of Governors, Chief Ministers, Ministers of State Governments and Ex-MPs is permitted in the Central Hall, Samvidhan Sadan.

Kind cooperation of Hon'ble Members is solicited.